

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.3269/2014  
New Delhi, this the 23rd day of October, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

Layak Ram Sharma,  
S/o Sh. Salig Ram Sharma, Aged-60 years,  
Ex-Library Clerk, Kendriya Hindi Sansthan  
Agra,  
R/o 2/101, Singhi Gali Chhatta Bazaar,  
Distt. Agra-282003, U.P.  
Present At; R/o 14-Daya Nand Block,  
Gali No. 1, Shakar Pur,  
Ext. Delhi-110092. –Applicant

(By Advocate: Present None)

**Versus**

1. Union of India  
Through Secretary,  
Ministry of Human Resource Development,  
Higher Education Department  
Language Division, New Delhi.
2. Kendriya Hindi Sansthan, Sheetla Road,  
Hindi Sansthan Marg, Khandari, Agra-282005.
3. Ministry of Human Resource Development  
Department of Higher Education  
Language Division,  
Shastri Bhawan, New Delhi. – Respondents

(By Advocate: Dr. C.S.Khan)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

The applicant is reported to have expired as per order dated 09.04.2019. Since then, no-one has been appearing on his behalf on several dates and no steps are taken for filing substitution application. Hence, the OA is dismissed in default for non-prosecution.

**(A.K.Bishnoi)**  
**Member(A)**

**(S.N. Terdal)**  
**Member (J)**